Durgapur Steel Plant

- 1833. SHRI JIBON ROY: Will the Minister of STEEL be pleased to state:
- (a) whether it is a fact that the Durgapur Steel Plant is likely to suffer a loss of about Rs. 30 crores in the current financial year due to cut down order of 'Wheel and axles by the Railways;
- (b) if so, the steps taken by his ministry to resume the cut down order?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Durgapur Steel Plant is likely to suffer a loss of about Rs. 26 crores during the current financial year due to cut down order of Wheel & Axles by Railways.

(b) Ministry of Steel is making continuous efforts to pursuade the Ministry of Railways to step up their procurement of Wheel & Axles from the Wheel & Axles Plant, Durgapur having regard to the fact that the plant has been modernised at a total cost of Rs. 142.77 crores mainly with the objective of catering to the requirements of Railways.

Allotment of Type VI and VII Quarters

- 1834. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of UR-BAN DEVELOPMENT be pleased to state:
- (a) the percentage of type VII and type VI houses that are given under the discretionary quota of the Hon' ble Minister in Delhi;
- (b) whether any norms and guidelines are being followed for allotment under this quota;
- (c) if so, what are those norms and guidelines;
- (d) the number of type VII and type VI houses that have been allotted under the discretionary quota during the last year; and

the names of allottees who were beneficiaries of such allotment and the norms which entitled them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-(SHRI MENT P. K. THUNGON): (a) to (c) As per the provisions contained in SR 317-B-25 of the Allotment of Government Residences (General Pool in Delhi), Rules 1963. Government may relax all or any of the provisions of Allotment Rules case of any officer or residence class of officers or type of residences-Under this provision the competent authority sanctions allotment ad-hoc at his|her discretion taking into account the service conditions and family circumstances the officer of concerned. Such allotments are generaly made in one below the entitled types.

(d) and (e) Information is being compiled and will be laid on the Table of the Sabha.

Shifting of, Offices out of Delhi

1835. SHRI K. R. MALKANI: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether it is a fact that the Minorities Commission. the S.C. and S. T. Commission, the Backward Classes Commission and some other Offices have been shifted out of Delhi as reported in the Telegraph* dated 9th February, 1995; and
- (b) if so, what are the details of aUernare accommodation arranged for these offices?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRT P. K. THUNGON):

- (a) No, Sir.
- (b) Does not arise.